GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF EX-SERVICEMEN WELFARE LOK SABHA UNSTARRED QUESTION NO.2735 TO BE ANSWERED ON 4th December, 2019

RE-EMPLOYMENT OF EX-SERVICEMEN

2735. SHRI RAJMOHAN UNNITHAN:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) the total strength of Ex-servicemen in India, State-wise;

(b) whether the Government has any definitive plan/scheme to tap their skills and experience required during this years of service as they retire from the forces at comparatively early age and if so, the details thereof;

(c) whether the Government has conceived any program/scheme for their reemployment

and if so, the details thereof;

(d) whether there is any uniform reservation system for the Ex-servicemen in the Central and State services and if so, the details thereof; and

(e) the percentage of the Ex-servicemen in Central and State Government services?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF DEFENCE रक्षा राज्य मंत्री (SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) Directorate General Resettlement (DGR) maintains data on registration of Ex-servicemen (ESM) for employment and their placement on Half Yearly basis based on data received from Rajya Sainik Boards (RSBs)/Zila Sainik Boards(ZSBs) across the country. State-wise data on ESM as on 30th June, 2019 is at <u>Annexure 'A'</u>.

(b) DGR conducts various Resettlement Training/ Skill Courses and prepares retiring/ retired officers and JCOs/ OR and their equivalent ranks in Air Force and Navy for a second career.

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Officers' Training

- 24 Weeks Management Courses at IIMs and other reputed B-Schools.
- Certificate courses in Management (usually upto 12 Weeks duration) like Management of Academic Institutions, Supply Chain Management, Retail Management etc.
- Newly introduced courses certified by National Skill Development Corporation (NSDC) in various skill sectors.
- Courses approved by Govt bodies like DG Shipping, DG Civil Aviation etc.
- 60% Course fee is paid by DGR while 40% is paid by each individual officer.
- Widows of officers are also eligible to undergo above courses.

JCOs/OR and Equivalents' Training

- Courses include IT, Security, Management and other Skill Sectors approved by NSDC as also courses conducted by Govt institutions/approved by Government Bodies.
- 100% Course fee is paid by DGR.

Widows/one dependent of JCOs/ORs are eligible to undergo any course sponsored by DGR.

(c) Yes, Sir. The following self-employment schemes run by DGR are in vogue to assist ESM for transition to civil jobs:-

- (i) Allotment of BPCL/IOCL Company Owned Company Operated (COCO) Outlets/Retail Pumps
- (ii) Management of CNG Station
- (iii) Allotment of Regular LPG Distributorship
- (iv) Security Agency Scheme
- (v) ESM Coal Loading and Transportation Scheme
- (vi) Allotment of Mother Dairy Milk Booths and Fruit & Vegetable (Safal) Shops
- (vii) Retail Outlet Dealership (Petrol/Diesel)

(viii) LPG Agency under Rajiv Gandhi Gramin LPG Vitrak (RGGLV) Scheme

(d) The details of reservation of Ex-servicemen in the Central Government jobs are as under.

(i) Reservation in Central Govt. Ministries/ Departments is as under:

- 10% direct recruitment posts upto the level of Assistant Commandant in Central Para Military Force.
- ▶ 10% Direct recruitment posts in Group 'C'.
- > 20% Direct recruitment posts in Group 'D'.

(ii) Reservation in Central Public Sector Enterprise

- ▶ 14.5% in Group 'C' Posts.
- ➤ 24.5% in Group 'D' Posts

(including 4.5% for disabled ESM/ dependents of servicemen killed in action)

(iii) Reservation in Nationalized Banks

> 14.5% in Group 'C' Posts.

➤ 24.5% in Group 'D' Posts

(including 4.5% for disabled ESM/dependents of servicemen killed in action)

(iv) 100% in Defence Security Corps.

State Governments have also reserved State Government jobs for Exservicemen. The percentage and groups in which these jobs have been reserved for Ex-servicemen by the State Governments varies from State to State.

(e) DGR compiles data regarding implementation of reservation policy for Exservicemen in Central Government Ministries/Departments, Nationalized Banks/Financial Institutions, Central Public Sector Enterprises(CPSEs) and Central Armed Police Forces(CAPF) on half yearly basis. The data as on 30th June, 2019 is at **Annexure 'B'**.

DGR also maintains state-wise data on registration of Ex-servicemen for employment and their placement on half yearly basis based on data received from Rajya Sainik Boards/Zila Sainik Boards. The data as on 30th June 2019 is at <u>Annexure 'C'</u>.

ANNEXURE-A REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2735 FOR ANSWER ON 04.12.2019 REGARDING 'RE-EMPLOYMENT OF EX-SERVICEMEN'.

Details of the total strength of Ex-se	rvicemen in India, st	ate-wise as	on 30.06.2019				
State/UT/RSBs	EX-SERVICEMEN						
	ARMY	AF	NAVY	TOTAL			
1. ANDHRA PRADESH	54916	6836	5884	67636			
2. ARUNACHAL PRADESH	623	0	0	623			
3. ASSAM	32587	2311	705	35603			
4. BIHAR	86138	17574	10858	114570			
5. CHATTISGARH	6036	358	296	6690			
6. GOA	1190	220	910	2320			
7. GUJARAT	23503	4639	1045	29187			
8. HIMACHAL PRADESH	111006	2391	3982	117379			
9. HARYANA	257404	18940	14266	290610			
10. JAMMU & KASHMIR	80128	807	665	81600			
11. JHARKHAND	22339	2168	1457	25964			
12. KARNATAKA	69568	11320	2825	83713			
13. KERALA	139702	23357	13979	177038			
14. MADHYA PRADESH	47660	2013	1520	51193			
15. MAHARASHTRA	154180	12838	15035	182053			
16. MANIPUR	7198	121	79	7398			
17. MEGHALAYA	3023	92	58	3173			
18. MIZORAM	6019	34	28	6081			
19. NAGALAND	2610	15	9	2634			
20. ODISHA	35850	6626	3222	45698			
21. PUNJAB	289462	12112	7035	308609			
22. RAJASTHAN	177584	8388	5361	191333			
23. SIKKIM	1080	1	10	1091			
24. TAMIL NADU	114021	12165	3792	129978			
25. TRIPURA	2044	107	43	2194			
26. TELANGANA	22381	9039	1587	33007			
27. UTTAR PRADESH	316065	40433	24787	381285			
28. UTTARAKHAND	125170	2783	3053	131006			
29. WEST BENGAL	74556	14014	5250	93820			
30. A & N ISLANDS	467	57	143	667			
31. CHANDIGARH	6826	2773	392	9991			
32. DELHI	44408	9598	5293	59299			
33. PONDICHERRY	1278	399	103	1780			
Total	2317022	224529	133672	2675223			

ANNEXURE-B REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO.2735 FOR ANSWER ON 04.12.2019 REGARDING 'RE-EMPLOYMENT OF EX-SERVICEMEN'.

SI. No.	Name of Organisation	Classification of posts	Overall strength & percentage as on 30 June, 2019			
			Overall strength	ESM	%	
1	Central Govt	Central Govt Depts Group 'C'	1545478	6173	0.40	
	Deptts	Central Govt Depts Group 'D'	4009	3	0.07	
2 CPSUs		PSUs Group 'C'	473266	4965	1.05	
		PSUs Group 'D'	151276	695	0.46	
3	Banks	Banks Group 'C'	289505	22935	7.92	
		Banks Group 'D'	121973	28150	23.08	
4	4 CAPFs CAPF Group 'A'		8634	64	0.74	
		CAPF Group 'B'	56830	579	1.02	
		CAPF Group 'C'	883860	4938	0.56	
		CAPF Group 'D'	0	0	0	
Total		Group 'A'	8634	64	0.74	
		Group 'B'	56830	579	1.02	
		Group 'C'	3192109	39011	1.22	
		Group 'D'	277258	28848	10.40	
		·	3534831	68502	1.94	

ANNEXURE-C REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 2735 FOR ANSWER ON 04.12.2019 REGARDING 'RE-EMPLOYMENT OF EX-SERVICEMEN'.

RSBs / ZSBs	Registra tion of ESM for employ ment	Placement of Ex-Servicemen						
		State Govt	State Govt PSU	Banks	Local Bodies	PVT Sector	Disabled	Total Placement
1	2	3	4	5	6	7	8	9
1. ANDHRA PRADESH	18140	16	1	25	18	0	0	60
2. ARUNACHAL PRADESH	100	19	0	12	0	57	0	88
3. ASSAM	32792	287	164	252	104	220	14	1041
4. BIHAR	43845	0	0	6	0	0	0	6
5. CHHATISGARH	1825	9	0	3	0	2	0	14
6. GOA	1028	1	3	2	0	5	2	13
7. GUJARAT	7066	22	3	50	2	10	1	88
8. HIMACHAL PRADESH	15451	38	613	0	0	175	1	827
9. HARYANA	29275	4	303	51	49	0	127	534
10. JAMMU & KASHMIR	16423	7	3	3	30	48	0	91
11. JHARKHAND	9498	11	82	268	15	178	0	554
12. KARNATAKA	20070	224	195	13	0	42	0	474
13. KERALA	17647	127	103	33	30	102	13	408
14. MADHYA PRADESH	8468	112	2	13	105	556	23	811
15. MAHARASHTRA	20483	221	160	9	0	55	0	445
16. MANIPUR	1332	68	61	10	82	147	72	440
17. MEGHALAYA	284	2	3	0	0	0	0	5
18. MIZORAM	1364	21	0	18	0	52	0	91
19. NAGALAND	262	85	0	17	0	3	1	106
20. ORISSA	12913	35	50	198	42	442	0	767
21. PUNJAB	60772	218	34	49	97	718	34	1150
22. RAJASTHAN	53373	41	419	90	487	374	4	1415
23. SIKKIM	17	3	0	0	0	0	0	3
24. TAMIL NADU	13926	105	25	321	0	0	0	451
25. TRIPURA	858	4	0	5	0	0	0	9
26. UTTAR PRADESH	86192	68	86	338	450	674	0	1616
27. UTTARAKHAND	24287	75	15	0	55	32	0	177
28. WEST BENGAL	45393	44	240	85	133	461	40	1003
29. ANDAMAN & NICOBAR	9	0	0	0	0	5	0	5
30. CHANDIGARH	42	0	0	9	4	9	0	22
31. DELHI	20110	501	387	401	0	40	0	1329
32. PONDICHERRY	367	13	0	1	0	3	0	17
33. TELANGANA	5792	1	0	21	52	31	0	105
TOTAL	569404	2382	2952	2303	1755	4441	332	14165